

Date of
Order

Orders

24.7.91

None present for the parties.

Put up for hearing

on 24.9.91.

C.Krishna
Gopal Krishna
 Member (Judl.)

K. Kumar
(Kaushal Kumar)
 Vice Chairman

24/9/9124-9-91

None present for the parties.

The T.A. is dismissed in
 default for non-presentation
 on the part of the applicant.

C.Krishna
Gopal Krishna
 Member (Judl.)

K. Kumar
(Kaushal Kumar)
 Vice Chairman

Recd. A.D. G. V.
 of order sent
 to the Pet &
 Refd. No. 1.
 Vide No. 4/92
 4/93
 16/10/91
 5/10
 29/9/91